

ODISHA ACT 14 OF 2011

THE ODISHA APPROPRIATION (No. 2) ACT, 2011

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ODISHA ACT 14 OF 2011

THE ODISHA APPROPRIATION (No. 2) ACT, 2011

[Received the assent of the Governor on the 30th December, 2011 first published in an extraordinary issue of the *Odisha Gazette*, dated the 31st December, 2011 (No.2798)]

AN ACT TO AUTHORISE PAYMENT AND APPROPRIATION OF CERTAIN FURTHER SUMS FROM AND OUT OF THE CONSOLIDATED FUND OF THE STATE OF ODISHA FOR CERTAIN SERVICES AND PURPOSES DURING THE FINANCIAL YEAR, 2011-2012

BE it enacted by the Legislature of the State of Odisha the Sixty-second Year of the Republic of India as follows :—

Short title.

1. This Act may be called the Odisha Appropriation (No. 2) Act, 2011.

Issue of

Rs.4724,62,22,000

out of the Consolidated Fund of the State of Odisha for the Financial Year 2011-2012.

2. From and out of the Consolidated Fund of the State of Odisha there may be paid and applied sums not exceeding those specified in column (3) of the Schedule amounting in the aggregate to the sum of four thousand seven hundred twenty four crores, sixty two lakhs and twenty two thousand rupees towards defraying the several charges which will come in course of payment during the financial year 2011-2012 in respect of the services and purposes specified in column (2) of the Schedule.

Appropriation.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State of Odisha by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year.

* [For the Bill, See *Odisha Gazette*, Extraordinary dated the 21st December, 2011 (No. 2724) [Legis.-36/2011]

THE SCHEDULE

(See sections 2 and 3)

No. of vote	Services and purposes	Sums not exceeding			
		Voted by the Assembly	Charged on the Consolidated Fund	Total	
(1)	(2)	(3)	(4)	(5)	
		Rs.	Rs.	Rs.	
1	Expenditure relating to the Home Department.	Revenue 133,90,38,000 Capital 109,34,47,000	2,37,25,000 ..	136,27,63,000 109,34,47,000	17
2	Expenditure relating to the General Administration Department.	Revenue 18,72,22,000 Capital 1,000	65,66,000 ..	19,37,98,000 1,000	18
3	Expenditure relating to the Revenue & Disaster Management Department.	Revenue 1454,35,06,000 Capital	1454,35,06,000	19
4	Expenditure relating to the Law Department.	Revenue 5,39,16,000	..	5,39,16,000	20
5	Expenditure relating to the Finance Department.	Revenue 2,000 Capital 61,20,00,000	15,12,000 ..	15,14,000 61,20,00,000	21
6	Expenditure relating to the Commerce Department.	Revenue 1,41,00,000 Capital 74,06,000	..	1,41,00,000 74,06,000	22
7	Expenditure relating to the Works Department.	Revenue 17,82,20,000 Capital 26,71,04,000	1,10,00,000 ..	18,92,20,000 26,71,04,000	23
8	Expenditure relating to the Orissa Legislative Assembly.	Revenue 2,03,000	6,80,000	8,83,000	24
9	Expenditure relating to the Food Supplies & Consumer Welfare Department.	Revenue 16,41,51,000	..	16,41,51,000	25
10	Expenditure relating to the School & Mass Education Department.	Revenue 212,95,67,000 Capital 5,000	..	212,95,67,000 5,000	26
11	Expenditure relating to the Scheduled Tribes & Scheduled Castes Development and Minorities & Backward Classes Welfare Department.	Revenue 104,24,23,000 Capital 40,05,32,000	4,000 ..	104,24,27,000 40,05,32,000	27
12	Expenditure relating to the Health & Family Welfare Department	Revenue 42,45,62,000	..	42,45,62,000	28
13	Expenditure relating to the Housing & Urban Development Department.	Revenue 31,06,48,000 Capital 1,38,000	7,55,000 ..	31,14,03,000 1,38,000	29
14	Expenditure relating to the Labour & Employment Department.	Revenue 61,55,000	..	61,55,000	

	(2)	(3)	(4)	(5)	(1)
		Rs.	Rs.	Rs.	
g	Expenditure relating to the Sports & Youth Services Department.	Revenue 7,08,65,000	..	7,08,65,000	88
Total					
(5)	Expenditure relating to the Planning & Co-ordination Department.	Revenue 375,74,51,000	..	375,74,51,000	18
Rs.					
136,27,63,000	Expenditure relating to the Panchayati Raj Department.	Revenue 244,33,95,000	..	244,33,95,000	88
109,34,47,000					
19,37,98,000	Expenditure relating to the Public Grievances & Pension Administration Department.	Revenue 18,45,000	..	18,45,000	88
1,000					
454,35,06,000	Expenditure relating to the Industries Department.	Revenue 50,25,07,000	..	50,25,07,000	88
		Capital 35,10,00,000	..	35,10,00,000	
5,39,16,000	Expenditure relating to the Water Resources Department.	Revenue 37,68,20,000	1,34,11,000	39,02,31,000	88
15,14,000		Capital 1,25,91,000	3,89,21,000	5,15,12,000	88
61,20,00,000	Expenditure relating to the Transport Department.	Revenue 1,97,73,000	5,00,000	2,02,73,000	88
1,41,00,000	Expenditure relating to the Forest and Environment Department.	Revenue 25,54,65,000	..	25,54,65,000	88
74,06,000		Capital 34,45,47,000	..	34,45,47,000	88
18,92,20,000	Expenditure relating to the Agriculture Department.	Revenue 209,42,00,000	..	209,42,00,000	
26,71,04,000	Expenditure relating to the Steel & Mines Department.	Revenue 1,12,44,000	..	1,12,44,000	
8,83,000	Expenditure relating to the Information and Public Relations Department.	Revenue 66,18,000	..	66,18,000	
16,41,51,000	Expenditure relating to the Excise Department.	Revenue 2,84,27,000	..	2,84,27,000	
2,95,67,000	Expenditure relating to the Science and Technology Department.	Revenue 14,12,000	..	14,12,000	
5,000	Expenditure relating to the Rural Development Department.	Revenue 6,85,98,000	..	6,85,98,000	
4,24,27,000		Capital 2,06,07,000	..	2,06,07,000	
0,05,32,000	Expenditure relating to the Parliamentary Affairs Department.	Revenue 2,18,50,000	12,28,000	2,30,78,000	
2,45,62,000					
14,03,000					
1,38,000					
61,55,000					

(1)	(2)		(3)	(4)	(5)
			Rs.	Rs.	Rs.
30	Expenditure relating to the Energy Department.	Revenue	96,74,000	..	96,74,000
		Capital	3,000	..	3,000
31	Expenditure relating to the Textiles and Handlooms Department.	Revenue	5,77,95,000	..	5,77,95,000
32	Expenditure relating to the Tourism and Culture Department.	Revenue	6,18,20,000	..	6,18,20,000
		Capital	5,15,45,000	..	5,15,45,000
33	Expenditure relating to the Fisheries & Animal Resources Development Department.	Revenue	2,20,92,000	..	2,20,92,000
34	Expenditure relating to the Co-operation Department.	Revenue	138,08,08,000	..	138,08,08,000
		Capital	150,00,00,000	..	150,00,00,000
35	Expenditure relating to the Public Enterprises Department.	Revenue	16,90,000	..	16,90,000
36	Expenditure relating to the Women & Child Development Department.	Revenue	789,09,64,000	..	789,09,64,000
38	Expenditure relating to the Higher Education Department.	Revenue	90,79,58,000	..	90,79,58,000
	Expenditure relating to the Appropriation for Reduction or Avoidance of Debt.	Revenue	..	210,00,00,000	210,00,00,000

Total	Revenue Account	:	4038,69,84,000	215,93,91,000	4254,63,75,000
	Capital Account	:	466,09,26,000	389,21,000	469,98,47,000
	GRAND TOTAL	:	4504,79,10,000	219,83,12,000	4724,62,22,000